

ITEM NO.805

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION (CRIMINAL) No.6/2026

IN RE: RECENT RAPE INCIDENTS IN DELHI NCR

Petitioner(s)

VERSUS

Respondent(s)

Date : 28-09-2026 This petition was taken suo moto for passing directions today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue Notice to:

- i. The Chief Secretary, Government of NCT of Delhi
- ii. The Commissioner of Police, Delhi; and
- iii. The Registrar General, High Court of Delhi

2. We appoint Ms. Liz Mathew, the learned Senior counsel to act as Amicus and assist this Court on this burning issue. Registry shall provide one copy of this order along with the newspaper cuttings attached with it to the learned Amicus at the earliest. Registry shall also inform about this order to the learned Amicus at the earliest.

3. List the matter on 5-10-2026 for further directions and compliance.

(VISHAL ANAND)
DEPUTY REGISTRAR

(POOJA SHARMA)
COURT MASTER (NSH)

(Signed Reportable Order is placed on the file)